

**GOVERNMENT OF INDIA  
COMMUNICATIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1290  
ANSWERED ON:27.11.2000  
TELEPHONE COMPLAINTS  
MANIBHAI RAMJIBHAI CHAUDHARY

**Will the Minister of COMMUNICATIONS be pleased to state:**

- (a) whether any representations are being received from Delhi and other parts of the country to the effect that the complaints are removed from the computer without attending to the faults of telephones;
- (b) if so, whether the Government propose to make it mandatory for the lineman to obtain signatures of the subscribers to check this menace;
- (c) if so, the time by which it is likely to be done; and
- (d) if not, the method in which the Government propose to check it?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

- (a) No, Sir.
- (b) & (c) Does not arise in view of (a) above.
- (d) The pendency of the faults is removed from the computer only after rectification of the fault and confirmation from the subscribers.